

(c) After inviting objections from the public through preliminary notification, the matter will be considered regarding final notification for protection.

Pureline Poultry Breeding Programmes

2864. SHRI GOPI NATH GAJAPATHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Department of Animal Husbandry and Dairying has taken up pureline poultry breeding programme in various States, and if so, the details thereof;

(b) whether any such programme has been undertaken in Orissa; and

(c) if so, the steps taken to achieve its objectives and targets so far, especially in Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) The Department of Animal Husbandry & Dairying has taken up pureline poultry breeding programme at the Central Poultry Breeding Farms located in the States of Karnataka, Maharashtra, Orissa and Union Territory of Chandigarh.

(b) Yes Sir.

(c) A strain cross variety of poultry stock known as "Kalinga Brown" has been developed and released at the Central Poultry Breeding Farm, Bhubaneswar, Orissa. The farm has also supplied about 31,000 parent stock chicks during 1991-92 and about 30,000 during 1992-93 against the annual target of 21,000 parents stock chicks. However, the Department has taken following further steps

for increasing the production and supply of chicks at the farm:—

(i) Intensive campaigning with the State Governments and Poultry Corporations/Federations.

(ii) Proposal to establish poultry complexes to create additional demand.

(iii) Proposal to streamline National Poultry Breeding Programme.

(iv) Proposal to provide marketing support.

Passenger Amenities

2865. SHRI RAMCHANDRA MAROTRAO GHANGARE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Nagpur-Bombay Vidarbha Express, Nagpur-Kolhapur Maharashtra Express, Nagpur-Dadar Sewagram Express and Nagpur-Hazrat Nizamuddin Express trains are running late;

(b) if so, the reasons therefor;

(c) whether passenger amenities like drinking water, electricity and cleanliness of coaches in these trains are inadequate;

(d) whether pantry cars and AC-2 tier coaches have not been attached to the above trains;

(e) if so, the reasons therefor; and

(f) the steps proposed to be taken to provide such basic amenities in these trains?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) and (b) These trains run late sometimes due to certain factors like alarm chain pulling by miscreants, accidents, bandhs, strike, equipment failures etc.

(c) No, Sir.

(d) to (f) AC-2 tier coaches are available in the said trains. As a matter of policy, Pantry Cars are provided on certain selected long distance mail/express trains, where due to timings, stoppages etc. catering from static units is not feasible subject to availability of pantry cars as well as room on trains. There is also an acute shortage of pantry cars as preference is given to production of passenger carrying coaches. However, instructions exist to strengthen the facilities in static catering units to effectively meet passengers' requirements.

Madras Central-Madras Egmore Lines

2866. SHRI K. RAMAMURTHIEE TINDIVANAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to connect Madras Central and Madras Egmore by rail under the uni-gauge conversion plan underway;

(b) if so, the time by which the work is likely to commence; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) Yes, Sir.

(b) Work is already in progress.

(c) Does not arise.

Beggars in Trains

2867. SHRI AVTAR SINGH BHADANA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are aware of the increasing number of beggars in running trains; and

(b) the concrete measures taken by the Government to remove these beggars from the running trains and the Railway Platforms?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) and (b) Some complaints about begging in trains have been received. Begging in trains and on station premises is an offence under Section 144 of the Railway Act, 1989. Regular checks are conducted by the Railway Commercial Officials with the help of Government Railway Police and Railway Protection Force personnel to apprehend beggars in trains and at the station premises. The persons so apprehended are dealt with in accordance with the law of the land.

Railway Divisions in Western Railway

2868. DR. K.D. JESWANI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of proposals for opening new Divisions in Western Railway received by the Government, Division-wise;

(b) the number out of them accepted, Division-wise; and